<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 147 OF 2016 & IA NOS. 316 & 317 OF 2016

Dated: 7th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member				
In the matter of :				
Mahanaga Vs.	ar Gas Ltd.		Appellant(s)	
	n & Natural Gas Regul	atory	Board & Ors.	Respondent(s)
Counsel for	the Appellant(s)	:	Mr. Trinath T. Ms. Manisha Sir Mr. Ishan Chha	0
Counsel for the Respondent(s) :		:	Mr. Sumit Kishore for R-1 Mr. Ravi Prakash Ms. Iti Agarwal Ms. Noor Rampal for R-2 Mr. Sunil K. Jain Ms. Punya Garg for R.3	

<u>ORDER</u>

Learned counsel for respondent No.3 is stated to be unwell. Hence, the matter is adjourned to <u>01.09.2017.</u>

(B.N. Talukdar) Technical Member ts/vg (Justice Ranjana P. Desai) Chairperson